

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

No. Judl-II/F.7/South/Saket/2021/LKD-84

dated, New Delhi the: 16-01-2021

**OFFICE ORDER**

In pursuance of the directions of the Hon'ble High Court of Delhi vide office order no. 35/RG/DHC/2021 dated 14.01.2021, and in partial modification of earlier order issued by this office vide no. Judl.II/F.7/ South/Saket/2020/LKD-836 dated 23.12.2020 the following Duty Roster of the Judges of South District (Saket Courts), for holding Courts through physical hearings on alternate days with effect from 18.01.2021 to 31.01.2021 is issued:

**ROSTER FOR HOLDING COURTS THROUGH PHYSICAL HEARING**

Date	18, 21, 23, 27 & 29 January, 2021		19, 22, 25, 28 & 30 January, 2021	
	Name	Designation	Name	Designation
1.	Ms. Poonam A. Bamba	Principal District & Sessions Judge	Sh. Ramesh Kumar-I	District Judge (Commercial Court)-01
2.	Sh. Vinay Kumar Khanna	District Judge (Commercial Court)-02	Sh. Atul Kumar Garg	PO MACT
3.	Sh. Nikhil Chopra	ADJ-02	Ms. Vineeta Goyal	ASJ (SFTC)
4.	Sh. Bhupesh Kumar	Spl. Judge (NDPS)	Sh. Sanjeev Kumar Singh	ASJ (Electricity)
5.	Sh. Anil Kumar	ASJ-03	Sh. Sudesh Kumar-II	ASJ-02
6.	Sh. Sanjeev Kumar-II	ADJ-04	Dr. Saurabh Kulshreshtha	ASJ-01 (POSCO)
7.	Sh. Sumit Dass	ADJ-03	Ms. Priya Mahendra	ASJ-04 (POSCO)
8.	Ms. Jyoti Kler	ASJ-05 (POSCO)	Ms. Pooja Talwar	ADJ-01
9.	Ms. Charu Gupta	CMM	Ms. Niti Phutela	SCJ-cum-RC
10.	Ms. Manika	ACMM	Ms. Ankita Lal	JSCC/ASCJ/GJ
11.	Ms. Anjani Mahajan	MM (Mahila Court)-04	Sh. Rohit Gulia	ACJ/CCJ/ARC
12.	Ms. Tanya Bamniyal	MM-02	Ms. Swati Gupta	MM (Mahila Court)-03
13.	Ms. Saema Jamil	MM (Mahila Court)-01	Ms. Anuradha Prasad	MM (Mahila Court)-02
14.	Sh. Vivek Kr. Agarwal	MM-04	Sh. Ashwani Panwar	MM-01
15.	Sh. Sukhman Sandhu	MM-03	Ms. Neha Barupal	MM (NI Act)-03
16.	Ms. Aayushi Saxena	MM (NI Act)-01	Ms. Neha Sharma	CJ-01
17.	Ms. Abhilasha Singh	MM (NI Act)-02	Ms. Swati Gupta	MM (NI Act)-04
18.	Ms. Sonika	MM (NI Act)-05	-	-

**Notes:-**

- The Judicial Officers shall hold Court through physical hearings as per the aforesaid roster on the dates mentioned against their names. On the remaining days, the Officers, shall hold Court

through virtual hearings/ video conferencing.

2. The duties of Metropolitan Magistrate (Reliever) shall be assigned by the CMM (South), Saket Courts.
3. The Court timings in case of physical hearings shall be from **10:30 am to 03:30pm [First Session from 10:30 am to 12:30 pm and Second Session from 02:00pm to 03:30pm]**. During the break from 12:30pm to 01:30pm, the sanitation staff will carry out deep cleaning of the court rooms.
4. The Court timings in case of virtual/ VC hearings shall be from **10:00 am to 04:00pm, with lunch break from 01:30 pm to 02:00 pm.**
5. The courts are permitted to record evidence (except in those cases where the accused in custody) while scrupulously adhering to norms of social distancing, when holding court physically.
6. No person who is without a face mask or is suffering from any Covid-19 symptoms shall be allowed entry in the Court Complex. All persons visiting the Court Complex shall maintain physical/ social distancing and shall scrupulously comply with all the guidelines/ directions/ SOPs issued by the Court Administration/ other authorities.
7. The Under-Trial Prisoners shall continue to be produced through video conferencing only.

~~(POONAM A BAMBA)~~  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
South District, Saket Courts Complex,  
New Delhi

No. Judl-II/F.7/South/Saket/2021/LKD- 84 dated, New Delhi the 16-01-2021

*Copy forwarded for information and necessary action to:*

- 1) The Registrar General, Hon'ble High Court of Delhi.
- 2) The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3) All the Judicial Officers posted in South District, Saket Courts, New Delhi.
- 4) Officer In-Charge, Computer Branch, Saket Courts, New Delhi.
- 5) Officer In-Charge, Bail & Filing, South District, Saket Courts, New Delhi.
- 6) The Judge In-Charge, Mediation Centre, Saket Court Complex, New Delhi.
- 7) The Secretary, DLSA, South District, Saket Courts, New Delhi.
- 8) The Chief Public Prosecutor South District, Saket Courts, New Delhi.
- 9) The Secretary Bar Association, Saket Courts, New Delhi.
- 10) The Director General (Prisons), Central Jail, Tihar, New Delhi.
- 11) The PRO, Saket Courts, New Delhi.
- 12) The Caretaking Branch, South District, Saket Courts, New Delhi.
- 13) PA/Reader to the Ld. Principal District & Sessions Judge South.
- 14) R & I Branch for uploading on LAYERS.

~~(POONAM A BAMBA)~~  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
South District, Saket Courts Complex,  
New Delhi